

HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 03 /UHC/Admin.A/2005

Dated: January 30, 2006.

In modification of this Court's Notification no. 162/UHC/Admin.A/2005 Dated December 07, 2005 Smt. Indira Ashish, District & Sessions Judge, Udham Singh Nagar will remain same in the present post upto 30-04-2006.

No. 04 /UHC/Admin.A/2005

Dated: January 30, 2006.

In modification of this Court's Notification no. 164/UHC/Admin.A/2005 Dated December 07, 2005 Sri Umesh Chandra Dhyani, Secretary Law cum L.R., Government of Uttaranchal, Dehradun will remain same in the present post upto 30-04-2006.

By Order of the Court,

Sd/-

(Ravindra Maithani)

I/C Registrar General.